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**CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION No.213/891/2019**

Dated this Tuesday, the 04<sup>th</sup> day of February, 2020

**CORAM : DR. BHAGWAN SAHAI, MEMBER (A)**

Ganesh Kubal, H.No.850, Journalist Colony, Porvorim,  
Bardez Goa 403 521.

Last employed with Regional Provident Fund Commissioner  
EPFO, Bhavishya Nidhi Bhavan,

24, Patto, Panaji Goa 403 001.  
(By Advocate Shri A.F.Naik)

- Applicant

**Versus**

1. Union of India through Secretary,  
Ministry of Labour & Employment,  
Shrama Shakti Bhavan, Rafi Marg, New Delhi 110 004.
2. Central Provident Fund Commissioner,  
EPFO, Bhavishya Nidhi Bhavan,  
14-Bhikaji Cama Place, New Delhi 110 066.
3. Regional Provident Fund Commissioner,  
E.P.F.O., Bhavishya Nidhi Bhavan,  
24, Patto, Panaji Goa 403 001. - Respondents

**ORAL ORDER**

**Per : Dr. Bhagwan Sahai, Member (A)**

Heard Shri A.F.Naik, learned counsel for the applicant.

2. At the outset, the learned counsel for the applicant submits that the applicant request for withdrawal of this OA at the admission stage itself in order to file a better OA. Request allowed.
3. In view of the aforesaid, the OA is dismissed as withdrawn.

**(Dr. Bhagwan Sahai)  
Member (Administrative)**

*kmg\**

*J D  
05/02*

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